

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 120(ND)17
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**

NAME OF THE COMPANY: M/s. Pratham Buildcon Pvt. Ltd. & Anr. V/s M/s. Dakshya Infra
Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241,242,(2) (f)

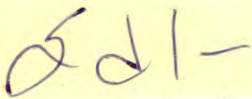
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: For Petitioner (s): Mr. Mayank Rustagi, Advocate

Order

A request for adjournment is being made on behalf of the petitioner.

At his request adjourned to 21st July 2017.



[S.K. MOHAPATRA]
MEMBER [T]



[INA MALHOTRA]
MEMBER [J]

(Shipra Mittal)